

HIGH COURT OF TRIPURA
AGARTALA

N O T I C E

Dated, Agartala, the 1st March, 2019

This is to inform the learned Counsel appearing for the parties that Paper Books in most of the MAC Appeal matters stand prepared and notices are already issued. However, Paper Books are lying in the concerned section for want of payment of amount/collection by the learned counsel.

The learned Members of the Bar are requested to have the amount deposited and Paper Book collected latest within three working days.

It stands clarified that when the matter comes up for hearing in Court, no adjournment shall be granted on the aforesaid ground.

By order,

Sd/-

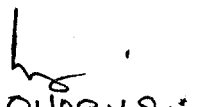
(A. Debbarma)
Registrar (Judicial)

No.F.40(21)-HCT/BENCH/REGISTRY/2019/ 2132-39

1st March, 2019

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary, High Court Bar Association, Agartala with a request to circulate the same amongst the learned Members of the Bar;
05. The Secretary, Tripura Bar Association, Agartala with a request to circulate the same amongst the learned Members of the Bar;
06. The System Analyst, High Court of Tripura, Agartala with a direction to upload the notice in the website of the High Court of Tripura;
07. Notice Board of the Court-house; and
08. Order File.


01/03/19
Registrar (Judicial)